

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

O.A. No. 478 OF 2023

IN THE MATTER OF:

Virender Tyagi

...Applicant

Versus

State of Haryana & Ors

...Respondents

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Date: 27.10.2025

Place: New Delhi

(Rahul Khurana)

Advocate

On behalf of Respondent No.3

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,
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...Respondents

ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO.

3 – HARYANA SHEHRI VIKAS PRADHIKARAN

MOST RESPECTFULLY SHOWETH:

I, Vaishali Singh, aged about 32 years working as Administrator, Haryana Shehri Vikas Pradhikaran, Gurugram, do hereby solemnly affirm and state as under:-

1. That I am the authorized representative of Respondent no.3 in the present matter and in my official capacity as stated above, I am well conversant with the facts and circumstances of the present matter.
2. That present reply is being filed in compliance of order dated 10.09.2025 passed by this Hon'ble Tribunal. The operative part of the order dated 10.09.2025 is reproduced as under for the kind consideration of the Hon'ble Court:-

" 9. In compliance with order dated 28.08.2025, Mr. Ajay Kumar, District Magistrate, Gurugram has appeared through V.C. and Ms.



Vaishali Singh, Administrator, HSVP, Gurugram and Mr. Vijay Yadav, D.R.O., Gurugram have appeared physically before this Tribunal and we have interacted with them and heard submissions made by the above said officer who seek adjournment for filing of additional responses mentioning therein the requisite details regarding encroachments on the water body and also details of encroachers. 10. Additional responses by respondents no. 1 and 3 may be filed within one month."

3. That it is respectfully submitted that site in question was visited by the Survey team of the Estate Office-II, HSVP, Gurugram and vide report 24.10.2025, it has been submitted that the area of Khasra No. 6//26 of village Fatehpur Jharsa has been fenced at site and a pond by name of Jharsa Pond exist on the site of Khasra No. 6//26. It has been further submitted that on the periphery of the Khasra No. 6//26, structures exists in shape of a temple, temporary washroom and a small masonry platform.

The photographs of the Khasra No. 6//26 taken during the site visit on 24.10.2025 are marked and annexed herewith as Annexure R-3/1 (Pg No.) for the kind consideration of the Hon'ble Tribunal.

4. That for the assistance of the Hon'ble Tribunal for just adjudication of the matter at hand, drone imagery of the Khasra No. 6//26 of village Fatehpur was also taken.



A handwritten signature in blue ink, appearing to be "M. Punia", written over a diagonal line.

A copy of drone imagery is marked and annexed herewith as Annexure R-3/2 (Pg No.) for the kind consideration of the Hon'ble Tribunal.

Date:27.10.2025
Place:Gurugram


(Vaishali Singh)
Administrator, HSVP, Gurugram
On behalf of Respondent No.3

Verification

Verified at Gurugram on 27th day of October, 2025 that the contents of the above reply are true and correct to my knowledge and belief derived from the official records which I believe to be correct. No part of it is false and nothing has been concealed therein.

Date:27.10.2025
Place:Gurugram


(Vaishali Singh)
Administrator, HSVP, Gurugram
On behalf of Respondent No.3



ATTESTED

MAHENDER S. PUNIA
ADVOCATE & NOTARY
Distt. Gurugram (Haryana) India

27 OCT 2025

Anexure R-1

(4)

461

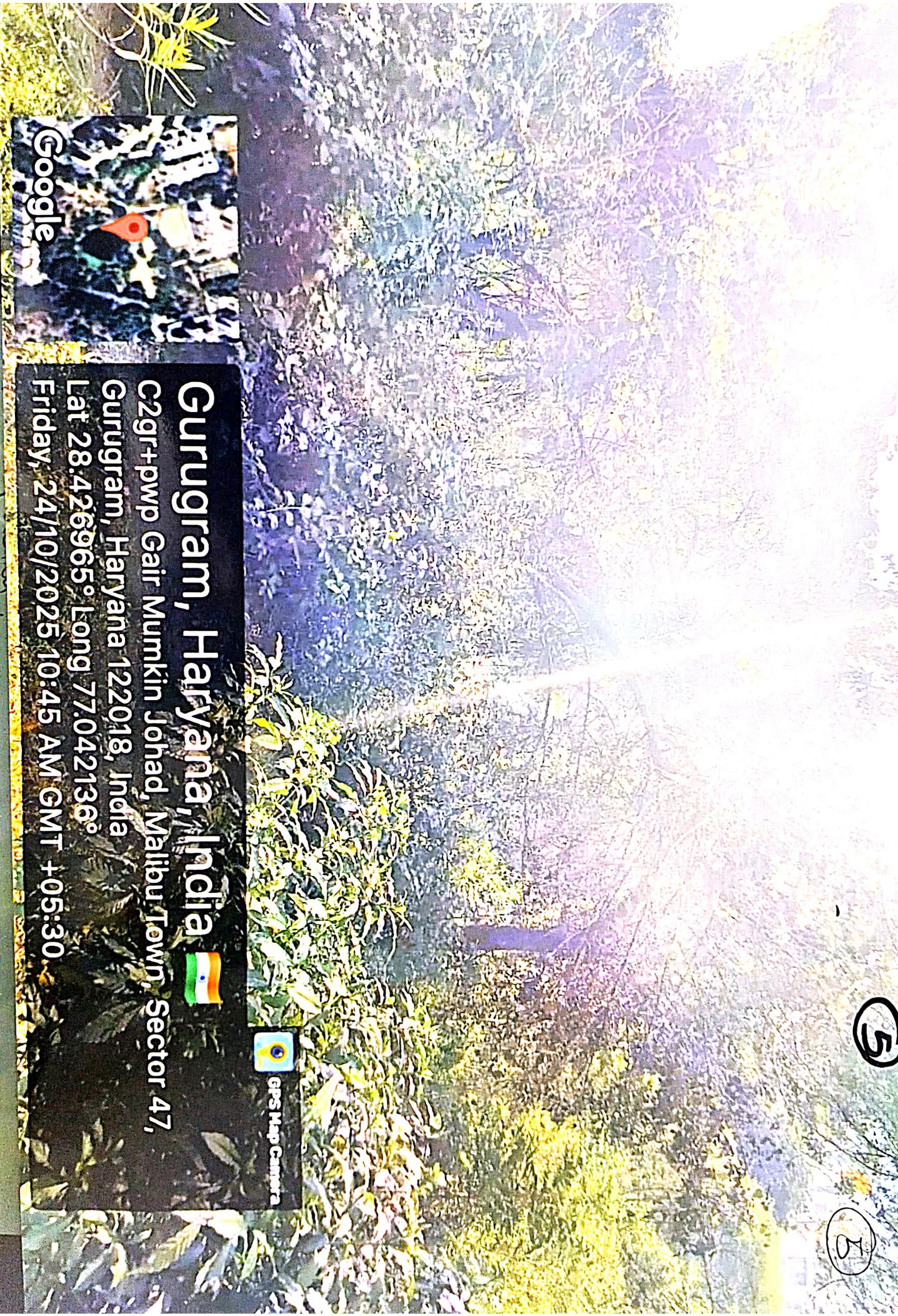


Google



GPS Map Camera

Guruigram, Haryana, India 
C4-103 Uniworld World Garden 2, Malibu Town, Sector 47,
Guruigram, Haryana 122018, India
Lat 28.426821° Long 77.042998°
Friday, 24/10/2025 10:51 AM GMT +05:30



5

5



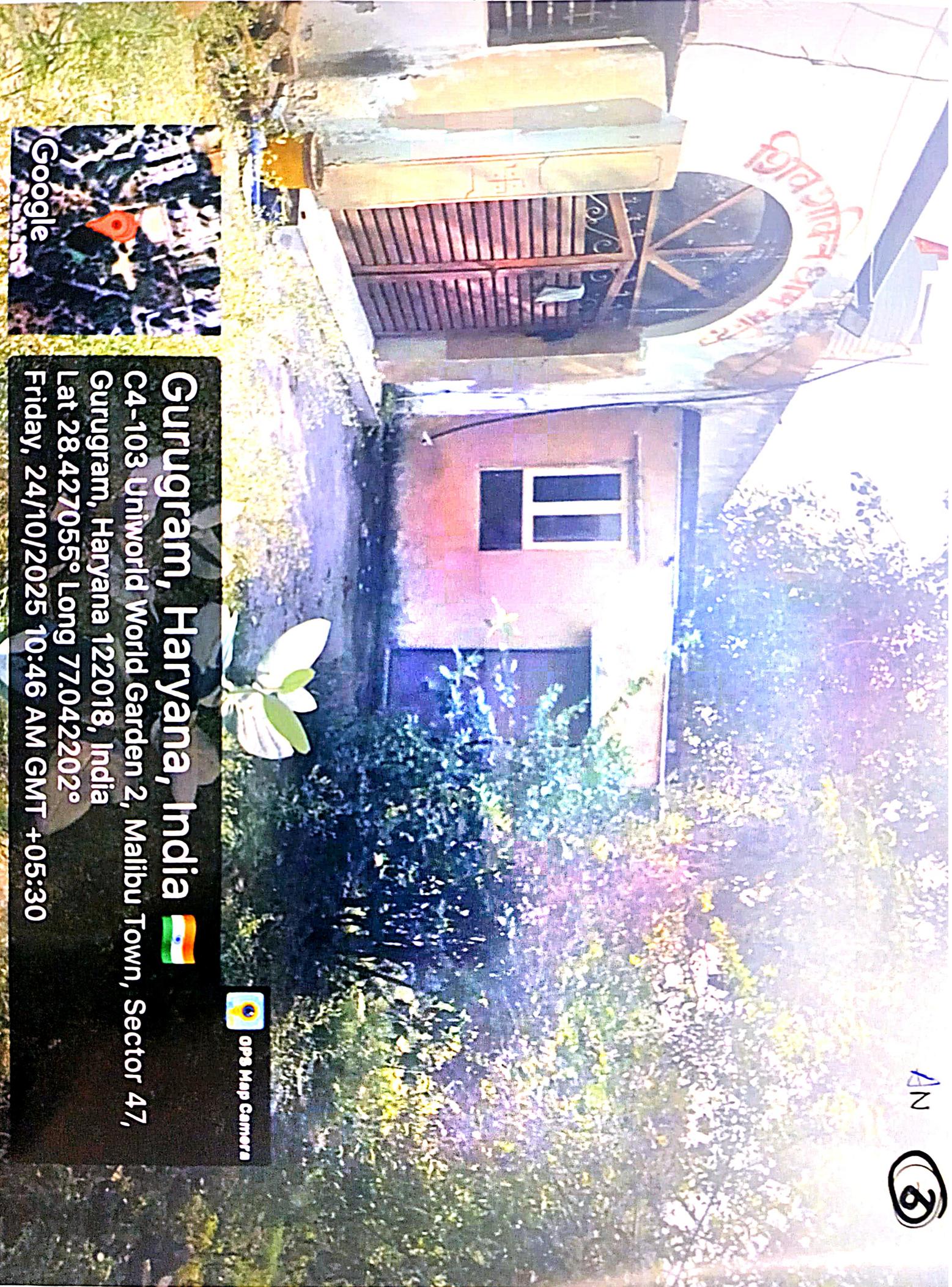
Google

Guruigram, Haryana, India 

C2gr+pwp Gair Mumkin Johad, Malibu Town, Sector 47,
 Guruigram, Haryana 122018, India
 Lat 28.426965° Long 77.042136°
 Friday, 24/10/2025 10:45 AM GMT +05:30



GPS Map Camera



Google

Gurugram, Haryana, India 🇮🇳
 C4-103 Uniworld World Garden 2, Mailbu Town, Sector 47,
 Gurugram, Haryana 122018, India
 Lat 28.427055° Long 77.042202°
 Friday, 24/10/2025 10:46 AM GMT +05:30



OPS Map Camera



Gurugram, Haryana, India 
C4-103 Uniworld World Garden 2, Malibu Town, Sector 47,
Gurugram, Haryana 122018, India
Lat 28.426986° Long 77.04221°
Friday, 24/10/2025 10:45 AM GMT +05:30



GPS Map Camera

Gurugram, Haryana, India 
C4-103 Uniworld World Garden 2, Malibu Town, Sector 47,
Gurugram, Haryana 122018, India
Lat 28.427022° Long 77.042141°
Friday, 24/10/2025 10:46 AM GMT +05:30



Survey Plan/ Drone Survey of Khasra No 26, Sector 47, Gurgaon



Annexure K-2 (9)